

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 209  
IB-918/ND/2019**

**IN THE MATTER OF:  
M/s. Pawan Security Services**

**...PETITIONER**

**Vs.**

**M/s. Star Facilities Management Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 26.02.2021  
(Virtual Hearing)**

**Coram:**

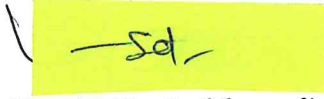
**DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Avinash Kr. Lakhanpal,  
Advocate.**

**For the Respondent/ Corporate-debtor :Mr. Rakesh Kumar, Advocate.**

**ORDER**

Pleadings are complete. The settlement is still going on. Ld. Counsel for the applicant Mr. Avinash Kumar states that payments are coming in bits and parts and would like to pursue the application. List for hearing before the Regular Bench on **30th March, 2021**.

  
**(Dr. V.K. Subburaj)  
Member (T)**

  
**(Dr. Deepti Mukesh)  
Member (J)**

(Annu)